

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.09.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1090 of 2022	Loganmoy Ltd. Mathesan Trust Company (BVI) Ltd. Vs. Ayodhya Orchards LLP & Ors.	Mohit D Ram	Devansh Srivastava
2.	Comp. App. (AT) (Ins) No. 1091 of 2022	Sachin Manohar Deshmukh Vs. Kavita Rajesh Chaturvedi & Anr.	Anshuman Srivastava	
3.	Comp. App. (AT) (Ins) No. 1093 of 2022	SAJ Housing Pvt. Ltd. Vs. Priyanka Chouhan Liquidator, Drishti India Ltd. & Anr.	Raja Singh	
4.	Comp. App. (AT) (Ins) No. 1094 of 2022	Vibhishek Pal Singh Vs. Rajesh Kumar Jalan & Anr.	Prakul Khurana	

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2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**